

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	IA 53/17 in TP 37/16	For orders	397/ 398	Prof. D. Aravindakshan Vs. Agastya Bio Pharma India Ltd. & 5 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is originally listed on 29/01/2018, by mistake this matter is listed today. Therefore, this matter is ordered to be list it on 29/01/2018 to which date it was originally listed.


Member (T)


Member (J)